## CP NO. 113(ND)/2011 RT No.25/2016

Narinder Kumar Bawa

... Petitioner

Versus.

M/s Prakash Communications Ltd. &Ors.

...Respondents

Present:

Mr. A.P.S. Sandhu. Advocate with

Mr. Narinder Kumar Bawa, petitioner in person.

Mr. Ashwani Kumar, Manager on behalf of respondent No.2.

Mr. Ashwani Kumar has filed an application of Mr. Varinder Kumar Bawa in which it is stated that Sh. Varinder Kumar Bawa could not come because he was quite unwell. The request is supported by a certificate from a private hospital.

As per office report the notices sent to respondents No.7 to 12 by Speed Posts have been duly delivered as per track report attached with compliance report of the affidavit. There is no representation from respondents No.7 to 12 who are therefore, proceeded against ex parte.

The matter be posted for arguments to 24.10.2016.

(Justice R.P. Nagrath) Member (Judicial)

Deepa Kerist

(Deepa Krishan) Member(Technical)

October 06, 2016

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